

2021
IN THE HIGH COURT AT CALCUTTA
APPELLATE SIDE

No. 2216 - A

Dated, Calcutta, the 26th March, 2021

**From : Md. Shabbar Rashidi,
Registrar (Judicial Service),
High Court, Appellate Side,
Calcutta.**

To :

- 1) **The District Judge of all Districts
including Andaman & Nicobar Islands,**
- 2) **The Chief Judge, City Civil Court, Calcutta,**
- 3) **The Chief Judge, City Sessions Court, Calcutta,**
- 4) **The Chief Judge, Presidency Small Cause Court, Calcutta,**
- 5) **The Principal Secretary, Judicial Department, Govt. of West Bengal,**
- 6) **Director, West Bengal Judicial Academy,**
- 7) **Member Secretary, State Legal Services Authority,**

**Sub : Filling up of 02 (Two) posts of Members (Judicial) in A.P.
State Commission, Vijayawada.**

Sir,

With reference to the subject indicated above, I have been directed to inform you that a Notification being Roc.No.1/SC-JM/Seckt/CS-II Dept/2021 dated 17.03.2021 along with its format, issued by the Ex-Officio Secretary to Government, Andhra Pradesh Secretariat, received from the office of the Hon'ble High Court of Andhra Pradesh, is being uploaded in the official website of this Hon'ble High Court (www.calcuttahighcourt.nic.in) for information of the officers of West Bengal Judicial Service, who are fulfilling the eligibility criteria as mentioned therein.

In this context, I am to request you to inform the eligible Judicial Officers to visit the said website, if willing, to apply in prescribed format and transmit them to the office of the Ex-Officio Secretary to Government, Consumer Affairs, Food and Civil Supplies Department, 5th Block, 1st Floor, A.P. Secretariat, Velagapudi, Amaravati strictly on or before 06.04.2021 by 5:00P.M.

Yours faithfully,

Sd/-

Ld. Registrar (Judicial Services)